2015-16. However, acquisition of assets abroad and whether to bring the oil and gas so acquired to India or to sell them in the International market is a commercial decision to be taken by the company concerned. Detail of Crude oil imported during 2013-14 to 2015-16(P) is as under:

Year	Qty. (MMT)
2013-14	189.2
2014-15	189.4
2015-16 (P)	202.9

(P) - Provisional

## Tax on production cost of petrol and diesel

1949. SHRI NARESH AGRAWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government is imposing maximum tax on per litre production cost of diesel and petrol resulting in very high prices of diesel and petrol;
  - (b) if so, the reasons therefor;
  - (c) whether Government is contemplating to bring down the tax; and
- (d) if not, the cost of production of petrol, diesel and quantum of the tax Government imposes on it?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) The prices of Petrol and Diesel have been made market determined effective 26th June, 2010 and 19th October, 2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on price of these products in line with changes in the prices in international market and other market conditions. Considering, *inter alia*, the continued fall in international prices of crude oil (Indian Basket) and petroleum products, the Basic Excise duty has been increased since November, 2014. The details of price before tax and taxes levied by the Central and State Government on Petrol and Diesel as on 01.08.2016 is as follows:

Note: Petrol and Diesel prices (at Delhi) as per IOCL.

282

There is no proposal to reduce the Excise duty on Petrol and Diesel at present.

Also, refining of crude oil is a process industry, where crude oil constitutes around 90% of the total cost. Crude oil is processed through several processing units. Each of these units produces intermediate products streams, which require extensive reprocessing and blending. This results in difficulty in apportioning the total cost of individual refined products with reasonable accuracy. Therefore, individual productwise costs are not identified separately.

## LPG consumers

1950. SHRI RIPUN BORA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- the total number of domestic LPG consumers in the country as on date;
- (b) the total number of subsidized consumers in the country therein;
- the number of customers who have surrendered subsidy during last one year;
- (d) the total amount saved by Government on surrender of subsidy during the last year; and
- the total amount spent towards advertisement for creating awareness and motivation of consumers during the year thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 28.07.2016, there are 17.13 crore active LPG consumers in the country.